

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2016 &  
IA NO. 636 OF 2016**

**Dated: 12<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Subhash Infraengineers Pvt. Ltd. & Anr.**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**ORDER**

The bench is unable to take up this matter today due to administrative reasons. By consent of the parties, the matter is adjourned to **06.09.2017.**

**(Court Master)**

*ts/kt*